

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

137. C.P.(CAA)/56(MB)2024

In

C.A.(CAA)/152(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Lennox Investment Private Limited

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Ajit Singh Tawar for the Petitioner Company is present.

1. List on **30.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)